

OFFICE OF THE DISTRICT AND SESSIONS JUDGE. SRINAGAR

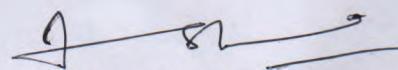
ORDER 264  
DATED. 23-12-2020

In compliance to the Notification no. 696/NG dated 22.12.2020 issued by Hon'ble High court of Jammu and Kashmir, Jammu the following Learned Session Judges shall deal with urgent criminal matters at District Head quarter, Srinagar during the winter vacations.

S.No	Name of the Judicial Officer	Period to function as duty Judge
1	Mr. Mirza Riaz ul Haq, Additional District and Sessions Judge	1.1.2021 to 3.1.2021
2	Mr. Tasleem Arif, IIIrd Additional District and Sessions Judge	4.1.2021 to 6.1.2021
3	Mr. Rajinder Saproo, Ist Additional District and Sessions Judge	7.1.2021 to 9.1.2021
4	Mr. Vijay Singh Manhas, IInd Additional District and Sessions Judge	10.1.2021 to 12.1.2021
5	Mr. Haq Nawaz, IVth Additional District and Sessions Judge	13.1.2021 to 15.1.2021

The Learned Chief Judicial Magistrate, Srinagar is also directed to make the necessary arrangement regarding urgent Criminal matters at District Headquarter Srinagar including Pantha chowk during the period of vacation under intimation to this office. The Chief Judicial Magistrate Srinagar shall supervise the Duty Magistrates during the period of vacation.

This order shall have effect only after the notification/order is issued by the Hon'ble High court of J&K with regard to closure of courts during winter vacations.



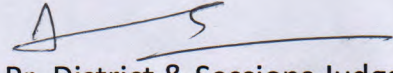
(Abdul Rashid Malik)

Pr. District & Sessions Judge ,  
Srinagar

No: 4459-70/PDJS/Adm/20 Dated: 23-12-2020

Copy to:

1. Registrar General, High court of Jammu and Kashmir. Jammu For information
2. Principal Secretary to Hon'ble the Chief Justice, High court of J&K, Jammu for information.
3. Mr. Mirza Riaz ul Haq, Additional District and Sessions Judge, Srinagar
4. Mr. Rajinder Sapru, Ist Additional District and Sessions Judge, Srinagar
5. Mr. Vijay Singh Manhas, IInd Additional District and Sessions Judge, Srinagar
6. Mr. Tasleem Arif, IIIrd Additional District and Sessions Judge, Srinagar
7. Mr. Haq Nawaz, IVth Additional District and Sessions Judge, Srinagar  
For information and compliance
8. Chief Judicial Magistrate, Srinagar for information and compliance.
9. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey (Administrative Judge for District Srinagar) High court of J&K.
10. CPO/PP, Srinagar for information
11. Secretary BAR Association, Srinagar For information
12. Notice Board.

  
Pr. District & Sessions Judge,  
Srinagar